


No. 6496-6517 Dt. 31-03-2020.

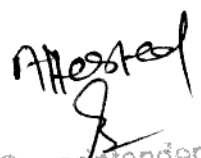
ORDER:

In view of the outbreak of COVID-19 and the fact that the government has declared lockdown in the state of Haryana till 14.04.2020, all the Judicial Officers are directed to prepare a fresh schedule of presence of the officials working in their respective courts w.e.f. 01.04.2020 to 14.04.2020 and to send the same to this office. The officials be intimated to comply with the instructions of maintaining station strictly during the intervening period.

All the concerned be informed accordingly.

  
District and Sessions Judge  
Panipat. 31.03.2020

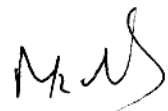
Dy.

  
Superintendent  
Sessions Court  
Panipat 31/3/2020

**OFFICE ORDER:**

In the wake outbreak of COVID-19, it is hereby ordered that all the members of respective Courts staff as well as offices staff shall remain present at their respective residences w.e.f. 01.04.2020 to 14.04.2020 and will not leave the station and will also make themselves available immediately as and when their services are required.

All concerned be informed accordingly.

  
District & Sessions Judge,  
Panipat.

Endst. No. 6542-63 /Dated 31-03-2020

Copy forwarded to all the Judicial Officers posted in Panipat Sessions Division, for information and necessary action.


  
by   
Superintendent  
Sessions Court  
Panipat 31-03-2020

  
District & Sessions Judge,  
Panipat.

**OFFICE ORDER:**

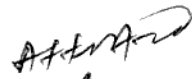
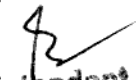
It is ordered that all the fresh matters filed in Sessions Court and appellate Courts shall be put up before the undersigned and Civil matters filed in the subordinate Courts shall be put up before Civil Judge (Senior Division), Panipat, for assignment on 15.04.2020. All the criminal matters shall be sent to the Illaqua Magistrate concerned.

All concerned be informed accordingly.

  
District & Sessions Judge,  
Panipat

Endst. No. 6519-41 /Dated 31-03-2020.

Copy forwarded to all the Judicial Officers posted in this Sessions Division, for information and necessary action.

  
  
Superintendent  
Sessions Court  
Panipat 31-03-2020

  
District & Sessions Judge,  
Panipat.

**OFFICE ORDER:**

As per the order issued by the Hon'ble High Court and conveyed by the Registrar General on 30.03.2020, the applicability of the order dated 22.03.2020 is hereby extended and made applicable to all the working days falling between 31.03.2020 and 14.04.2020. In ~~viv~~<sup>view</sup> of the same, the duties of Additional District & Sessions Judge and the Civil Judges-cum-Judicial Magistrates have to be assigned for hearing urgent matters. Therefore, the following roster of Officers of Superior Judicial Services is hereby prepared, who shall hear and attend urgent matters from 01.04.2020 to 14.04.2020:-

Sr. No.	Date	Name of the Judicial Officer(s)
1.	01.04.2020 & 02.04.2020	Sh. H.S. Dahiya, AD&SJ, Panipat.
2.	03.04.2020 & 04.04.2020	Sh. Vimal Sapra, AD&SJ, Panipat.
3.	05.04.2020 & 06.04.2020	Sh. Praveen Kumar, AD&SJ, Panipat.
4.	07.04.2020 & 08.04.2020	Sh. Sumit Garg, AD&SJ, Panipat.
5.	09.04.2020 & 10.04.2020	Sh. Gagandep Mittal, AD&SJ, Panipat.
6.	11.04.2020 & 12.04.2020	Sh. Nishant Sharma, AD&SJ, Panipat.
7.	13.04.2020 & 14.04.2020	Sh. Tarun Singal, AD&SJ, Panipat.

It is further ordered that qua Civil Judges-cum-Judicial Magistrates, Panipat, the following roster is prepared:-

Sr. No.	Date	Name of the Judicial Officer(s)
1.	01.04.2020	Sh. Manoj Kumar Rana, CJ(SD), Panipat.
2.	02.04.2020	Sh. Jatin Garg, CJM, Panipat.
3.	03.04.2020	Ms. Kirti Vashista, ACJ(SD), Panipat.
4.	04.04.2020	Sh. Ashutosh, JMJC, Panipat.
5.	05.04.2020 & 06.04.2020	Sh. Devender Singh, CJ(JD), Panipat.
6.	07.04.2020 & 08.04.2020	Sh. Kapil, CJ(JD), Panipat.
7.	09.04.2020 & 10.04.2020	Ms. Jyoti Grover, CJ(JD), Panipat.
8.	11.04.2020 & 12.04.2020	Sh. Vikash, CJ(JD), Panipat.
9.	13.04.2020 & 14.04.2020	Ms. Pragati Rana, CJ(JD), Panipat.

It is also ordered that qua Civil Judges-cum-Judicial Magistrates, posted at Sub Division at Samalkha, the following roster is prepared:-

Sr. No.	Date	Name of the Judicial Officer(s)
1.	01.04.2020 to 07.04.2020	Sh. Avinash Yadav, CJ(JD), Samalkha.
2.	08.04.2020 to 14.04.2020	Ms. Gayatri, ACJ(SD), Samalkha.

The remaining officers as well as the staff shall work from home during the abovesaid period and will not leave the station and will also make themselves available immediately as and when their services are required.

The cases civil/criminal already fixed in their respective Courts during the period from 01.4.2020 to 14.04.2020 shall be adjourned accordingly for the same proceedings by concerned Courts, which can be checked from e-courts services application. However, in case of any urgency in the pending matters concerned parties/advocates can be approach the concerned judicial officer deputed for the day to entertain urgent matters and he/she will pass appropriate order on that plea as per law.

It is further informed that timings of the Addl. District & Sessions Judges to perform the duty shall be 10-00 A.M. to 11-00 AM. Whereas the Duty Magistrate shall remain present in the Court from 10-00 A.M. to 1-00 P.M. from 01.04.2020 to 14.04.2020 and the filing of the urgent nature fresh cases, during this period shall be allowed to be filed, but only before 12:00 P.M. everyday.

All concerned be informed accordingly.

  
District & Sessions Judge,  
Panipat.

Endst. No. 6565-90 /Dated 31-03-2020.

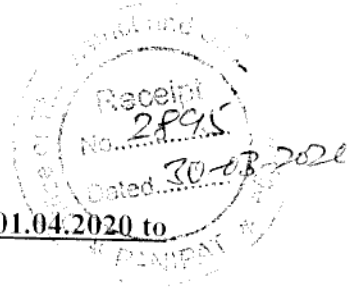
Copy forwarded to the followings for information and necessary action:-

1. All the Judicial Officers posted in this Sessions Division.
2. District Attorney, Panipat.
3. The President, Bar Association, Panipat.
4. The President, Bar Association, Sub Division, Samalkha.
5. All concerned branches of this office.
6. System Officer to upload the same on the website of this Sessions Divison.

  
District & Sessions Judge,  
Panipat.


*Attested*  
  
DY. Superintendent  
Sessions Court  
Panipat 31/3/2020

NO. 2120-2136 Dated 30.3.2020



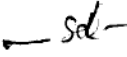
Schedule of Legal Aid Schemes for Remand Hours for the period from 01.04.2020 to 30.04.2020 of District Legal Services Authority, Panipat.

Sr. NO.	NAME OF COURT	PERIOD	NAME OF LEGAL AID PANEL ADVOCATE
1.	Ld. ASJ ( On Special duty)	01.04.2020 to 30.04.2020	Sh. Rajesh Sharma (9416181864)
2.	Ld. Duty Magistrate	--do--	Sh. Deepak Mudgil (9466300005)

  
(Amit Sharma),  
CJM-Cum-Secretary,  
DLSA, Panipat.

Copy forwarded to the followings for information.

1. Ld. District & Sessions Judge-Cum-Chairman, DLSA, Panipat
2. Ld. All Judicial Officers, Panipat.
3. Concerned Advocates.

  
(Amit Sharma),  
CJM-Cum-Secretary,  
DLSA, Panipat.

No. 6592-6613 D. 31-03-2020  
Seen. Duty Judges to note.

  
District and Sessions Judge  
PANIPAT

31/3/2020

### **E-mail id and Contact details of the Judicial Officers**

<b>Sr.No</b>	<b>Name of Officer</b>	<b>E-mailid</b>	<b>Contact No.</b>
1.	Sh H.S Dahiya, AD & SJ , Panipat	dahiya.hs23@gmail.com	8395986060
2.	Sh. Vimal Sapra, AD & SJ , Panipat	vimalsapraa@gmail.com	8813888506
3.	Sh Praveen Kumar, AD & SJ , Panipat	kumar.parveen@indianjudiciary.gov.in	8813999088
4.	Sh Sumit Garg, AD & SJ , Panipat	garg.sumit@ajg.gov.in	8930197970
5.	Sh Gagandeep Mittal, AD & SJ , Panipat	gagandeepmittal.cjm@gmail.com	9992221118
6.	Sh Nishant Sharma, AD & SJ , Panipat	nishant.bhardwaz@gmail.com	8818037771
7.	Sh Tarun Singal,, AD & SJ , Panipat	tarunsingal@rediffmail.com	8901505556
8.	Sh Manoj Kumar Rana,CJ(SD),Panipat	rana_manoj_26@yahoo.com	8930444325
9.	Sh Jatin Garg,CJM,Panipat	jatingarg1985kalka@gmail.com	8813888514
10.	Ms Kirti Vashista, ACJ(SD),Panipat	deepstms2007@gmail.com	9888869263
11.	Sh Ashutosh ,JMIC,Panipat	askaushik.81@gmail.com	9888869263
12.	Sh Devender Singh,JMIC,Panipat	dev_absm@yahoo.co.in	8814881911
13.	Sh Kapil,CJ(JD), Panipat	kapil.sam82@gmail.com	8814828111
14.	Ms Jyoti Grover,CJ(JD),Panipat	jyotigrover101new@gmail.com	8588864552
15.	Sh Vikash,,CJ(JD),Panipat	vikasvashistha2@gmail.com	9991763221
16.	Ms Pragati Rana,,CJ(JD),Panipat	rana.pragas@gmail.com	7027990333